

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.223- IA 680 of 2022  
In  
CP(IB) 88 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indu Corporation Pvt Ltd  
V/s

.....Applicant

Shree Narmada Architectural Systems Ltd

.....Respondent

**Order delivered on 19/04/2023**

**Coram:**

Deep Chandra Joshi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms Pragati Tiwari, Adv. a.w Mr. Nipun Singhvi, Adv. &  
Mr. Vishal Dave, Adv.

For the Income Tax : Mr. Arjun Sheth, Adv. for UCO Bank

**ORDER**

**IA 680 of 2022**

Notices were issued to the Financial Creditor Punjab National Bank and UCO Bank vide order dated 02.03.2023. None appears for Punjab National Bank. Let one more notice be issued to Punjab National Bank. Learned Counsel Mr. Arjun Sheth appears for UCO Bank and seeks time to file reply with copy to other side. Rejoinder, if any, be filed 7 days' thereafter.

List for hearing on 16.05.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI  
MEMBER (JUDICIAL)**